

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2013**

**Dated : 5<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**State Load Despatch Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayan, Adv. for  
Mr. Basava Prabhu Patil, Sr. Adv.

Counsel for the Respondent(s) : Mr. Sriranga S.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1 & R-2

**ORDER**

At the request of the learned counsel for the appellant, post the matter  
for hearing on **5<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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